

In the National Company Law Tribunal,
Bengaluru, Special Bench

CP/210(BEN)2020

Court No. 1

Item No. 4

Sub-Section (1) Of Section 66.

In the matter of:

ISG NOVASOFT TECHNOLOGIES LIMITED

.....Petitioner

V/s

KRUEGER INTERNATIONAL FURNITURE
SYSTEMS PRIVATE LIMITED

.....Respondent

Order delivered on ..21/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. PARAMESHWAR G BHAT

For Respondent(s):

Order

Heard Mr. Parameshwar G Bhat, learned PCS for the Petitioner through Video Conference.

RD Report is still awaited.

Post the case on 24.05.2021.

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd Copy
from Brunda
16/07